

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3887

ANSWERED ON:02.12.2010

SLUM REHABILITATION HOUSING POLICY

Das Gupta Shri Gurudas;Deora Shri Milind Murl;Panda Shri Prabodh;Viswanathan Shri P.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have formulated any slum rehabilitation housing policy for the persons living illegally in slum near the railway lines and stations;
- (b) if so, the details thereof;
- (c) the time by which the same is likely to be completed alongwith manner thereof;
- (d) whether the Railways took up this matter of rehabilitation and regularization with the local self-government; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (e): Railway land falls within many States/Union Territories. Detailed policy guidelines for dealing with issues regarding encroachments/dwellings on Railway land and resettlement/rehabilitation of such dwellers, in consonance with Sukhi Griha Scheme, the stated policy of the Ministry of Railways, are under formulation, in consultation with all stake holders.